MR. CHAIRMAN: Hon. Members, the agenda for swearing in of Members for the day is over, the House is adjourned to re-assemble here at 3.00 p.m.

12.15 hrs.
The Lok Sabha then adjourned till Fifteen of the Clock

15.00 hrs.
The Lok Sabha re-assembled at Fifteen of the Clock

[English]
MR. SPEAKER: Secretary-General may call out the names of the Members who are to take Oath or make Affirmation.

Shri Rama Chandra Rath. (Aska)

ELECTION OF SPEAKER

[English]
MR. SPEAKER: I think there are no Members present who have not yet taken the oath. So, we proceed to the next Business.

We take up the Motions for the Election of Speaker of the Lok Sabha. I call upon Shri Lal Krishna Advani to move the motion standing in his name.

SHRI LAL. K. ADVANI (Gandhi Nagar): Sir, I do not propose to move this motion.

MR. SPEAKER: Shrimati Sheila Kaul. Shri K. R. Narayanan, He is not here, he is absent.

Shri Arjun Singh

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Sir, I beg to move:

“That Shri Shivraj V. Patil, a Member of this House, be chosen as the Speaker of this House.”

SHRI P. G. NARAYANAN (Gobichettipalayam): Sir, I second the motion.

MR. SPEAKER: Motion moved:

“That Shri Shivraj V. Patil, a Member of this House, be chosen as the Speaker of this House.”

MR. SPEAKER: Shri A.R. Antulay has already said that he is not moving. Now Shri B. Shankaranand.

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): Sir, I am not moving the motion.

SHRI LAL K. ADVANI: You may put the motion that has been moved.

MR. SPEAKER: That is not the rule. All the motions have to be moved here and then the voting will take place, if necessary one by one.

Shri Basudeb Acharia to move the motion standing in his name.

SHRI BASUDEB ACHARIA (Bankura): Sir, the Office of the Speaker of Lok Sabha is a high constitutional office, which ought to be above......

MR. SPEAKER: Are you moving your motion or not?

SHRI BASUDEB ACHARIA: Sir, the Speaker should command unreserved cooperation from all sides of the House. The result of the last General Elections has clearly shown that no party or front has got a clear majority......

MR. SPEAKER: You must either move the motion or say that you do not move the motion.

SHRI BASUDEB ACHARIA: Sir, the Speaker should command unreserved cooperation from all sides of the House. The result of the last General Elections has clearly shown that no party or front has got a clear majority.......

MR. SPEAKER: Are you moving your motion or not?
is required. That is why we proposed the name of Shri Rabi Ray for the post of Speaker. ... (Interruptions).

MR. SPEAKER: Mr. Acharia, are you moving or not moving?

SHRI BASUDEB ACHARIA: We wanted to have a consensus in the new situation. Sir, we were approached by both the Congress (I) and the BJP... (Interruptions).

MR. SPEAKER: Nothing will go on record......... (Interruptions)*

MR. SPEAKER: Mr. Acharia, are you moving or not moving your motion?

(English)

MR. SPEAKER: Mr. Acharia, please conclude. You cannot make a speech. Are you moving or not moving your motion?

SHRI BASUDEB ACHARIA: In the circumstances, I do not want to move the motion... (Interruptions).

[Translation]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, I rise on a point of order. All that the hon. Member has just now said in the House should not go on record. (Interruptions).

MR. SPEAKER: It will not go on record. (Interruptions)

[English]

MR. SPEAKER: Nothing is going on record.

[Translation]

SHRI MADAN LAL KHURANA: I may submit that no statement can be made at this stage. Therefore, the statement made by the hon. Member in the House should not form part of the proceedings.

[English]

MR. SPEAKER: It is not going on record......... (Interruptions)

MR. SPEAKER: Take your seats please......... (Interruptions)

[Translation]

MR. SPEAKER: Please do not interrupt the proceedings like this, let the House proceed with its agenda. It is against the Rules. Therefore, kindly sit down.

(English)

AN HON. MEMBER: On a point of order, Sir.

[Translation]

MR. SPEAKER: No point of order can be raised at the moment.

[English]

Are you moving or not?

SHRI BASUDEB ACHARIA: Sir, I have already said I am not moving.

MR. SPEAKER: All right. Shri Ram Lakhan Singh Yadav. Are you moving your motion?

SHRI RAM LAKHAN SINGH YADAV (Arrah): I am not moving.

MR. SPEAKER: Shri Chun Chun Prasad Yadav—......

Shri K.P. Unnikrishnan.

SHRI K. P. UNNIKRISHNAN (Badagara): Sir, I do not propose to move the motion.
MR. SPEAKER: Shri Suraj Mandal.

[Translation]

SHRI SURAJ MANDAL (Godda): Since there has been meeting of hearts, I do not want to move the motion listed in my name.

[English]

MR. SPEAKER: Now, only one motion which has been moved by Shri Arjun Singh and seconded by Shri P. G. Narayanan is before the House for consideration, and I am putting this motion to the vote of the House.

The question is:

“That Shri Shivraj V. Patil, a member of this House, be chosen as the Speaker of this House.”

The motion was adopted.

MR. SPEAKER: The motion is adopted.

I declare that Shri Shivraj V. Patil has been chosen as the Speaker of this House. I have great pleasure in inviting him to occupy the Chair.

(Shri Shivraj V. Patil was conducted to the Chair by the Leader of the House, Shri Arjun Singh, and the Leader of the Opposition, Shri Lal K. Advani)

15.11 hrs. [MR. SPEAKER (SHRI SHIVRAJ V. PATIL) in the Chair]

FELICITATIONS TO THE SPEAKER

[English]

MR. SPEAKER: I have a list of Members to speak. I would request the Prime Minister to speak now.

THE PRIME MINISTER (SHRI P. V. NARASIMHA RAO): Mr. Speaker, Sir, I congratulate you on behalf of my Party and on my own behalf on your being unanimously elected Speaker of this House.

Responsibility of this nature you have shouldered in the past and with great distinction. We know that you were Speaker of one of largest Legislative Assemblies in India, the Maharashtra Legislative Assembly. You had shown your mettle in the past and had handled varied and difficult situations. Your experience will greatly help not only the conduct of this House, but all of us in functioning in the manner expected of us.

We are meeting at a time when the country is facing a difficult situation on various fronts. We must work with urgency, the urgency which the criticality of the situation demands, and work collectively and in a determined manner to face the challenges that the nation is confronted with. In particular, in this House the people expect us to work with devotion, work with singleminded purposefulness and also work with certain dignity. We have to place before ourselves all these expectations of the people, and I am sure, Mr. Speaker, Sir, that under your able guidance we will be able to conduct the business of this House as well as conduct ourselves as the people expect us to.

I wish you great success in your Speakership in the years to come, and great success in the conduct of the business of the House to usher in a new era of cooperation coupled with vigilance. This is what I would like to say and this is what under your guidance I am sure we will be able to do.

May I congratulate you once again, Sir.

[Translation]

SHRI LAL K. ADVANI (Gandhi Nagar): Mr. Speaker, Sir, I would like to heartily greet you and congratulate you on behalf of my party and on my own behalf, I am glad that you have been elected to this office and I am particularly happy that